

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF JOINT SITTING OF COURT NO. 1 & 2
(IN COURT NO. 2)

Date : 18th April, 2016
Time : 10.30 A.M.

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

**NOTE : CASE LISTED AT SR. NO. 1 to 7 WILL BE TAKEN-UP ON 19.04.2016 FOR HEARING
IN COURT NO. 1**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
1.	Original Application No. 74/2014 (M.A. No. 277/2014) PH	Wilfred J. & Anr. Vs. MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. & Mr. Aagney Sail, Adv. for Applicant Ms. Pinki Anand, ASG with Mr. Krishnan Kumar Singh, Adv. for MoEF Mr. Sakya Singha Chaudhuri, Adv. for R-3 Mr. Krishnan Venugopal, Sr. Adv. with Mr. Jogy Scaria, Adv. for R-5 Mr. Anil Soni, Adv.
2.	Appeal No. 14/2014 (M.A.No. 221/2016) PH	Wilfred J. & Anr. Vs. MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. & Mr. Aagney Sail, Adv. for Applicant Ms. Pinki Anand, ASG with Mr. Krishnan Kumar Singh, Adv. for MoEF Mr. Sakya Singha Chaudhuri, Adv. for R-3 Mr. Krishnan Venugopal, Sr. Adv. with Mr. Jogy Scaria, Adv. for R-5 Mr. R.Rakesh Sharma, Adv. for State of TN Mr. Shubham Bhalla, Adv. Mr. Anil Soni, Adv.
3.	Appeal No. 71/2014 PH	A. Joseph Vijayan Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Pinki Anand, ASG with Mr. Krishnan Kumar Singh, Adv. for MoEF Mr. Sakya Singha Chaudhuri, Adv. for R-3 Mr. Krishnan Venugopal, Sr. Adv. with Mr. Jogy Scaria, Adv. for R-5 Mr. Anil Soni, Adv.
4.	Appeal No. 88/2014 PH	Anto Elias Vs. Union of India & Ors.	Mr. Manish Sangwan, Adv. for Applicant Ms. Pinki Anand, ASG with Mr. Krishnan Kumar Singh, Adv. for MoEF Mr. Sakya Singha Chaudhuri, Adv. for R-4 Mr. Krishnan Venugopal, Sr. Adv. with Mr. Jogy Scaria, Adv. for R-5 Mr. Anil Soni, Adv.

5.	Original Application No. 222/2014	Forward Foundation & Ors. Vs. State of Karnataka & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Rishabh Parikh, Adv. for Applicant Mr. Devraj Ashok, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. B. R. Srinivasa Gowda, Adv. for R-7 Mr. Ankur S Kulkarni, Adv. for R-8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shekhar G. Devasa, Adv. for R-9 Mr. Raju Ramachandan & Mr. Gopal Jain, Sr. Adv. with Mr. Devashish Bharuka, Adv. for R-10 Mr. Sajan Poovayya, Sr. Adv. with Mr. Praveen Sehrawat, Adv. for R-11 & 12 Mr. Atul Jha, Adv. for State of chhatisgarh Mr. Mahesh Agarwal, Adv.
6.	Original Application No. 484/2014 (M.A. No. 24/2015, M.A. No. 164/2015 & M.A. No. 292/2016)	Sushma Bisht Vs. State & Ors	Mr. R.L.Chaudhary & Mr. H.R.Sidhu Mr. Anup Rattan, AAG & Mr. Vivek Singh Attri, Dy. AG for State of HP Mr. Varun Rana, Adv. for R-6 Mr. Abhay Kaushal, Adv. for R-8
7.	Original Application No. 150/2016	Tribunal on its own Motion Vs. State of H.P. & Ors.	Mr. Suryanarayan Singh, Sr. AG for R-1 Mr. Seema Rawal Issay for NHA Mr. Shranan Dogra, AG for R-3
FOR DIRECTION			
8.	Original Application No. 521/2014	Om Dutt Singh & Anr. Vs. State of U.P. & Ors.	Mr. Sanjay Parikh, Ms. Parul Gupta, Adv. & Ms. Ninai Thomas, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. along with Mr. R.P. Mehrotra & Mr. Abhinav Malik, Adv. for R – 1 & 2 Ms. Deep Shikha Bharati, Adv. for R- 3 Ms. Priyanka Sinha & Ms. Anu Tyagi, Adv. for State of Jharkhand Ms. Savitri Pandey, Adv. for R-5
9.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA
10.	Review Application No. 10/2016 in Original Application No. 133/2014	Capital Athena Builders & Anr. IN Mukesh Yadav & Ors. Vs. State of U.P. & Ors.	Mr. A. Suhrawardy, Adv. for Applicant
FOR ADMISSION			
11.	Contempt Application No. 04/2016 in O.A. No. 270/2013	K. C. Bhargava & Anr. Vs. Union of India & Ors.	Mr. Prafulla Kumar Behera, Adv. for Applicant
12.	Original Application No. 174/2016	Shri Sai Ram Construction Company Vs. Ministry of Environment & Forests & Ors.	Mr. Sandeep Chhabra, Adv. for Applicant
13.	M.A. No. 326/2016 in Original Application No. 127/2016	Dr. Laxman Raghav Vs. State of Rajasthan & Ors.	Mr. Rahul Khurana, Adv. for Applicant
14.	M.A. No. 335/2016 in Original Application No. 37/2015	ETA Properties & Investments Pvt. Ltd. IN S. P. Muthuraman Vs. Union of India & Anr.	Mr. R. Jawaharlal & Mr. R. Sarvannakumar, Adv. for Applicant

AFTER NOTICE			
15.	Original Application No. 89/2016	Anil Kumar Vs. Union of India & Ors.	Mr. Amit Tiwari, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
16.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
17.	Original Application No. 554/2015 (M.A. No. 76/2016 & M.A. No. 339/2016)	Education Research & Development Foundation (ERDF) & Anr. Vs. Ministry of Environment Forests & Climate Change & Ors.	Mr. Raj Panjwani, Mr. Aagney Sail & Mr. Ambar Qamaruddin, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ranjan Mukherjee, Adv. for R-7
18.	M.A. No. 1242/2015 in Original Application No. 345/2013	Resident Welfare Association Vs. D.M.R.C. & Ors.	Mr. Ayush Agrawal, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-3
19.	Appeal No. 17/2016 (M.A. No. 181/2016)	Raj Rajeshwari Techno Fab Pvt. Ltd. Vs. Member Secretary, UEPPCB & Anr.	Mr. I. K. Kapila, Adv. for Appellant Mr. Mukesh Verma, Adv. Mr. Rajkumar, Adv. with Mr. Bhupinder Kumar, LA for CPCB Mr. B. V. Niren, Adv. for CGWA
20.	Original Application No. 28/2016 (M.A. No. 45/2016)	Mohd. Arif Vs. U.O.I. & Ors.	Mr. S. S. Lingwal, Adv. for Applicant Ms. Deep Shikha Bharathi, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-2 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO for R-3 Mr. Tarunvir Singh Khekhar, Adv. for R-4 Mr. Rajkumar, Adv. for R-5 Ms. Savitri Pandey, Adv. for State of UP
21.	Original Application No. 48/2016	Vivek Tyagi Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1 & 3 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-2
22.	Original Application No. 132/2016	Nigam Priyae Saroop Vs. State of J & K & Ors.	Mr. Rameshwar P Sharma, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Sunil Fernandes, Standing Counsel for J & K
FOR HEARING			
23.	Appeal No. 145/2015 (Earlier Appeal No. 10/2009) (NEAA)	Samata Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh H. Singh, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for APPCB Mr. R. Venkataraman, Sr. Adv. with Mr. G. N. Reddy, Adv. for R-3
24.	Original Application No. 287/2015	Harminder Syal and Akash Seth Vs. Ministry of Environment and Forests & Ors.	Mr. Akash Seth, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khuana, Adv. for R-2 to 8 Mr. Raj Kumar, Adv. for R-9 Mr. Prabhakar Tiwari, Adv. for Intervener

25.	Original Application No. 442/2015 (M.A. No. 07/2016 & M.A. No. 183/2016)	R. D. Anand Vs. Chandigarh Union Territory Administration & Anr.	Mr. Arun Monga & Mr. Surya Jyoti Paul, Advs. for Applicant Mr. Vikas Malhotra, Adv. for MoEF Mr. Shubham Bhalla, Adv. Mr. Attin Shankar Rastogi, Adv. for R-3 Ms. Shilpi Jain, Adv. Mr. Anil Soni, AAG with Mr. Naginder Banipal, Adv. for State of Punjab PPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. D. P. Singh, Adv. DPSA Legal for Applicant in M.A.
26.	Original Application No. 57/2014 (M.A. No. 116/2014)	Progressive Resident Welfare Association Vs. Haryana Urban Development Authority & Ors.	Mr. Vinay Sabharwal, Adv. for Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 & 2
27.	Original Application No. 225/2014	Biswarajan Paramguru & Ors. Vs. Union of India & Ors.	Mr. Rajesh Aggarwal, Adv. & Mr. Biswarajar Paramguri for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Ms. Kirti Mishra, Adv. for R – 3 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R – 5 Mr. Soumyajit Pani for State of Orissa Mr. Pradeep Kumar Tripathy Mr. Rajkumar, Adv. for R - 7
28.	Original Application No. 488/2014 (M.A. No. 762/2015 & M.A. No. 1085/2015)	Court on its own Motion Vs. State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R-1, 5 & 6 Mr. D. K. Thakur, Adv. for R-2 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Mandeep Singh Vinaik, Adv. Mr. Aditya Dhawan, Adv. for R-3 & 4 Mr. D. Ray Choudhury, Adv. Mr. A. C. Mishra, Adv. Mr. B. V. Niren, Adv. for MoPNG Mr. Amrik Singh Nagpal, Adv.
29.	Original Application No. 170/2015	Preminder Kaur Vs Amrik Singh Nagpal & Anr.	Mr. Mandeep S. Vinaik, Adv. for Applicant Mr. Aditya Dhawan, Adv. for R-1 & 2 Mr. Suryanarayana Singh, Sr. Addl. AG Mr. Amrik Singh Nagpal, Adv.
30.	Original Application No. 145/2015 (M.A. No. 430/2015, M.A. No. 1124/2015, M.A. No. 1140/2015 & M.A. No. 53/2016)	D.K. Joshi Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2, 4 to 6, 8, 11, 13 & 14 Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R–7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R–12 Mr. Raman Yadav, Adv. for State of UP Mr. Rajendra Prasad Saxena, Adv. Mr. Tara Chand, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Rajkumar, Adv. Mr. Aditya Pandia, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Akshat Sharma & Mr. J.M. Sharma, Adv. Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv.

CASES OF COURT NO. 2			
FOR ADMISSION			
31.	Original Application No. 173/2016	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Advs. for Applicant
32	M.A. No. 323/2016 in Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Ors.	Mr. Sudhir Kulshreshtha, Adv. for R-2
AFTER NOTICE			
33.	Execution Application No. 06/2016 (Earlier O.A. No. 93/2016)	Sukhpal Singh Daiya Vs. Ghaziabad Development Authority (GDA) & Anr.	Mr. Sukhpal Singh Daiya, Applicant in person
FOR COMPLETION OF PLEADINGS			
34.	Original Application No. 486/2015	Ishan Jha Vs. State of U.P. & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1, 4 to 6 Mr. Pradeep Misra & Ms. Daleep Dhyani, Advs. for R-2 Mr. Rajkumar, Adv. for CPCB
35.	Original Application No. 42/2016	Rajeev Rai Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Piyush Choudhary, Advs. for Applicant Mr. Divya Prakash Pande, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2, 3 & 6 Mr. Harsh Sethi, Adv. for R-5
36.	Original Application No. 57/2016	Shri Shri Thakur Ram Chandra Dev Association Vs. South Delhi Municipal Corporation & Ors.	Ms. Katyani, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Guneet Khehar, Adv. for R-3 Mr. Sanjeev Ralli, Adv. for R-4
37.	Original Application No. 73/2016	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Kush Sharma, Adv. for DDA Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for DLB Ms. Savitri Pandey, Adv. Mr. R. K. Dikshit, Adv.
FOR HEARING			
38.	Appeal No. 65/2013	Vimal Bhai Vs. State of Uttrakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Appellant Mr. Rajiv Nanda, Standing Counsel with Mr. U. K. Uniyal, Adv. Gen. for R- 1 & 3 Ms. P. B. Singh, Adv. for R-2 Mr. A.D.N. Rao, Adv. for R-4 Mr. D. Bharathi Reddy, Adv.
39.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015, M.A. No. 236/2016)	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Ms. Sakshi Popli, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA

			<p>Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. D. Rajeshwar Rao, Adv. Mr. A. K. Prasad, Adv. for CPWD Mr. Nischal K. Neeraj, Adv. Mr. Siju Thomas, Adv. for Jivodaya Hospital Mr. Ashish Kumar, Adv. Mr. Naveen Kumar Jha, Adv. Mr. Jitendra Kumar, Adv. for ESI, Rohini Ms. Antima Bazaz, Adv. for Jain Hospital Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sandeep Kapoor, Adv. Mr. Jeevan Prakash, Adv. Ms. Moni Cinmoy, Adv. Mr. Bipul Kumar Mishra, Adv. Mr. Rahul Khurana, Adv.</p>
40.	Original Application No. 3/2015	<p>Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.</p>	<p>Ms. Parul Gupta, Adv. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 4 Mr. Buddy.A. Ranganat & Mr. D.V. Gahuvanshy, Advs. for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Mr. Dewan Upadhyay & Nishant Kumar, Advs. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Mr. B. V. Niren, Adv.</p>
41.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	<p>Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.</p>	<p>Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7 Mr. Rahul Dhawan, Adv.</p>
42.	Original Application No. 324/2015 (M.A. No. 184/2016)	<p>Jubair & Ors. Vs. State of Uttar Pradesh & Ors.</p>	<p>Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant Ms. Savitri Pandey, Adv. for R-1 Mr. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-2 Mr. Ankit Verma, Adv. for R-3 Mr. Syed Reham, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-5 Mr. Vishwendra Verma, Adv. for MoEF Mr. S. P. Singh, Adv. for R-5</p>
43.	Original Application No. 85/2016	<p>Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.</p>	<p>Mr. Imran Azeem, Adv. for Applicant Mr. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Reham, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-4</p>

Date : 18th April, 2016
Time : After the above Bench

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. B. S. SAJWAN
EXPERT MEMBER

FOR ADMISSION			
1.	Review Application No. 07/2016 (M.A. No. 280/2016 & M.A. No. 281/2016) in O.A. No. 94/2013	Vikrant Kumar Tongad Vs. Delhi Metro Rail Corporation Ltd.	Mr. Manoj V. George, Adv. for Applicant

Date : 18th April, 2016
Time : 2.00 PM

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

FOR HEARING			
1.	M.A. No. 1166/2015 & (I.A. No. 2469/2009) M.A. No. 1169/2015 (I.A. No. 3877/2015) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors. (State of U.P. Through Secretary, Forest)	Mr. Anuvrat Sharma, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for UP Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
2.	M.A. No. 1164/2015 & (I.A. No. 2939/2010) in W.P. (C) No. 202/1995	T. N. Godavarman Thirumalpad Vs. Union of India & Ors.	Mr. Pawan Upadhyay, Adv. Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.
3.	O.A. 494/2015 in Civil Writ Petition No. 130/2011	Bali Ram Singh Vs. State of Uttar Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Prakash Kumar Singh, Adv. for Applicant Mr. Harin P. Rawal, Sr. Adv. with Mr. Abhishek Choudhary, Adv. for R-1 Ms. Sakshi Popli, Adv. for MoEF Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. Mrs. Sharmila Upadhyay, Adv. Mr. A. D. N. Rao & Mr. Sudipto Sircar, Adv.

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